

the Medical and other Technical Institutions located in the State where their parents served for some years and were then in the public interest transferred to another State and in consequence have been unable to get the privileges of local domicile in either State under its present rules; and

(b) if so, whether Government propose to reserve a few seats as a Central quota to be allotted to the deserving applicants belonging to such section of the people?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) No such complaint has come to the notice of the Government. Admissions to all technical and medical institutions under the control of the Central Government are made on all-India basis.

On a representation received from the Sindh Collegiate Association regarding Sindh migrants from Pakistan we have requested the State Governments to treat the children of the migrants as bonafide residents of the States for admission to technical institutions.

(b) Does not arise.

LIGHTING ARRANGEMENTS ON JAWAHAR SETU OVER SONE RIVER

***736. SHRI ABDUL QAIYUM ANSARI :** Will the Minister of PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Jawahar Setu over the Sone River has neither been provided with light nor with ramps to approach the bridge direct from Dehri-on-Sone town;

(b) what steps Govt. propose to take to provide light on the bridge and ramps to approach the bridge direct from the Dehri-on-Sone town?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI K. RAGHU RAMAIAH) : a) and (b) It is not the policy of the Govt. of India to meet the cost of electrification from their funds. The lighting arrangements, if and when considered necessary, has to be made by the Municipal Board or the local authority

concerned. The Govt. of India however meet the cost of fixtures like lamp posts and cable ducts since they have to be designed along with the bridge. Accordingly the Govt. of India have met the cost of only the fixtures i.e. the lamp posts fixed on the Jawahar Setu.

An estimate amounting to Rs. 4,30,900/- for the construction of ramps was sanctioned by the Govt. of India in September, 1969.

CONFERENCE OF EDUCATION SECRETARIES

***737. SHRI K. L. N. PRASAD :** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether a Conference of Education Secretaries was held at New Delhi in August, 1970; and

(b) if so, what were the subjects discussed at the Conference and what are the decisions taken thereon?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

STATEMENT

The principal subjects discussed and decisions taken in the Conference of Education Secretaries held at New Delhi on 11-8-70 are given below :—

(1) The Conference considered and adopted, with some amendments, the Report of the Study Group on Supervision and Inspection, the Report of the Study Group on Resources Mobilisation for education development programmes and the Reports of the Study Groups on Vocationalisation of Education at the school stage and Pilot Projects.

(2) The Conference considered the following programmes of the Ministry of Education and Youth Services and took necessary decisions for their coordination and effective implementation :—

(a) Evaluation of school textbooks from the point of view of national integration.